F. No. J-11014/3/2024-Judicial Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi Dated the 11<sup>th</sup> March, 2024

## **ORDER**

The President is pleased to engage Shri Rajdeep Mazumder, Advocate as Deputy Solicitor General of India for the High Court of Calcutta (PB) at Kolkata, as mentioned below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

## High Court of Calcutta (PB) at Kolkata

## **Deputy Solicitor General of India**

Name of Advocate (Shri)	Contact Details	Enrolment No.
	AC-154, Salt Lake,	
Rajdeep Mazumder	Sector-I, Kolkata-700064.	WB/1779/2003
	Mob: 9831113098	
	Email: rajdeep.legal@gmail.com	

- 2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. <a href="https://www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- 3. Hindi version of order will follow.

(Dhruva Kumar Singh)
Chief Controller of Accounts

## Copy (through email) to:

- 1. PS to Hon'ble MoS (I/C) L&J.
- 2. PSO to Law Secretary/Additional Secretaries and Joint Secretaries in the Department of Legal Affairs.
- 3. The Additional SGI for the High Court of Calcutta.
- 4. Dy. SGI (Sh. Dhiraj Trivedi) for High Court of Calcutta (PB) at Kolkata.
- 5. Registrar General of the High Court of Calcutta (PB) at Kolkata.
- 6. The In-charge, Branch Secretariat, Kolkata.
- 7. Dy. SGI, Shri Rajdeep Mazumder as mentioned herein above.
- 8. The Cash (LA) Section w.r.t payment of retainership fee to Shri Rajdeep Mazumder, Dy. SGI w.e.f the date of this order.
- 9. The Pay and Accounts office, Department of Legal Affairs.
- 10. Hindi Unit, Department of Legal Affairs.
- 11. To be uploaded on website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> under the tab 'Judicial Section' in the link 'List of Dy. SGIs in various High Courts / Benches of High Courts' for the information of all concerned.

12. Office Copy.

(Kumar Gaurva)
Section Officer (Judicial)
Tel:- 011-23384945
Email: judicial-dla@nic.in